

**Office of the District & Session Judge (Administrative Clerk), Nazarat
Civil Court, Motihari, East Champaran**

Re-Tender No. 5/2015

F.Y- 2015-2016

Date: 14-09-2015

Date & Time of receipt of Quotation :- Till 06th October (Tuesday), 2015 till 4:30 P.M

**Place of Receipt of Quotation :- Office of the Administrative Clerk, Nazarat,
Civil Court, East Champaran, Motihari**

A sealed quotation of Price is invited from the Authorized dealers of Kirloskar Green Gen Set Company to supply and install the Gen Set as mentioned below for Sub Divisional Court, Areraj and Sikrahana at Dhaka East Champaran, Motihari.

Quotation should be submitted in Sealed Envelope. The rates shall be quoted inclusive of all taxes.

Sealed tender will be accepted only up to 6th day of October (Tuesday) 2015, till 4:30 P.M at the Office of the Administrative Clerk, Nazarat, Civil Court, Motihari. No Tender will be accepted after expiry date and time in any circumstances.

The Tender will be opened on 07-10-2015 at 01:35 P.M at Civil Court, Motihari.

ITEM NO.- A

Details of Gen Set Required:-

1. Kirloskar Green Gen Set 10 K.V.A.

Terms and Condition of Tender

1. Only authorized sales and service dealer of Kirloskar shall be eligible to quote for this tender.
2. All the bidders have to furnish Warranty Certificate regarding their Gen Set .
3. All bidders have to undertake that they will provide proper sales service with the spare parts on their own within the warranty period and thereafter.
4. Work completion period from the date of issue of supply order will be of 15 days as per requirement.
5. All the bidders have to attach their PAN & VAT Certificate with xerox copy of their dealership.
6. Payment will be made after completion of work stipulated in the tender.
7. Quotation offering the minimum price of articles as required will be ordinarily be accepted. However, the Presiding Officer of Purchase Committee, Civil Court, Motihari, reserves the right to reject all or any one of the quotations without assigning any reason.

8. The specification and quantity is tentative and details of selection and specifications may be changed as per the requirement and the District & Sessions Judge, East Champaran, Motihari reserves the right to do the same.
9. Place of delivery of Purchased items will be at Areraj and Sikrahana at Dhaka Sub-Divisional Judicial court East Champaran Motihari.

By Order
Sd/- Shishir Kumar
Nazir
Civil Court, Motihari
14-09-2015

By Order
Sd/- Sushil Kumar
Administrative Clerk
Civil Court, Motihari
14-09-2015